

(c) to (e) The revised National TB Control Programme (RNTCP) widely known as DOTS, is being implemented as a 100% Centrally Sponsored Scheme in the entire country. Under the programme, diagnosis and treatment facilities, including supply of anti TB drugs are provided free of cost to all TB patients through State Governments. More than 12700 microscopy centres have been established in the country. Treatment centres (DOTS centers) have been established near the residence of patients to the extent possible. All government hospitals, Community, Health Centres (CHCs), Primary Health Centres (PHCs), Sub-centres are DOT Centres. In addition, NGOs Private Practitioners (PPs) involved under the RNTCP, Community, Volunteers, Anganwadi Workers, Women Self Groups etc. also function as DOT Providers/DOT Centres. Drugs are provided under direct observation and the patients are monitored so that they complete their treatment.

Heavy Industries in Kashmir

2703.PROF. SAIF-UD-DIN SOZ: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that there is no heavy industries in Kashmir region of Jammu and Kashmir; and

(b) whether Government would consider to propose setting up some heavy industries there in foreseeable future?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) No, Sir. Under the Department of Heavy Industry, there is one unit-HMT(Chinar Watch) Ltd. located at Srinagar in the State of Jammu & Kashmir.

(b) At present there is no such proposal under the Department of Heavy Industry.

Utilization of BRGF by States

2704.SHRI SYED AZEEZ PASHA:

SHRI R.C. SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that most of the States have been lagging in utilizing the funds allocated under Backward Region Grant Fund (BRGF);

(b) if so, the details of the funds released and utilized under BRGF during the years 2007-08, 2008-09 and 2009-10, State-wise; and

(c) what are the reasons for under-utilization of the fund by the States and the steps being taken to see that the BRGF created for addressing the issues of regional imbalances in 250 backward districts in the country is better utilized by the States?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) Yes, Sir. Some of the States are lagging behind in utilising the BRGF releases.

(b) During the years 2007-08 to 2009-10, an amount of Rs. 9182.20 crore has been released to the States covered under the BRGF Programme. Out of this, utilisation certificates (UCs) are due in respect of Rs. 5647.30 crore released during 2007-08 and 2008-09, against which UCs received as on 31.03.2010 are for Rs.4832.70 crore. UCs for the grants released during 2009-10 would become due only by 31.03.2011. Year-wise and State-wise details are given in the enclosed Statement (See below).

(c) The Ministry has identified the following main reasons for the under utilisation of funds by the States.

(i) Delay in release of funds by the States to the Panchayats and Other implementing agencies/institutions.

(ii) Certain procedural delays in implementation at the State level.

The State Governments, through the High Powered Committee chaired by the State Chief Secretary, is expected to constantly review the implementation of the programme and take steps to remove the bottlenecks. The Ministry too has taken several steps in this regard, which include the following:

(i) A decision has been taken to impose penal interest for delayed transfer of BRGF funds from the Consolidated Fund of the States to the implementation authorities. The penal interest will be credited to the accounts of the implementation authorities.

(ii) All the States have been requested to expedite the planning process right from the Gram Panchayat level to the State High Powered Committee level in order to ensure early submission of the duly approved district plans for 2010-11. This will facilitate BRGF funds release in the first quarter of 2010-11.

(iii) The States have been advised to submit the schedule of implementation along with their proposed monthly expenditure at the beginning of the financial year.

(iv) The States are being pursued for expediting the pace of implementation of the programme through review meetings, regular communications, video conferences, etc.

(v) Workshops are being conducted for all States during April and May 2010 for deliberation and approval of the Annual Plans for the current year.

Statement

BRGF Development Grant and Capacity Building Grant released and utilised during 2007-08 to 2009-10 - As on 31.03.2010

Amount Rs. in crore						
State	2007-08		2008-09		2009-10	
	Release	Utilisation reported	Release	Utilisation reported	Release	Utilisation reported
1	2	3	4	5	6	7
Andhra Pradesh	314.9	314.9	250.4	245.6	357.4	180.4
Arunachal Pradesh	0.0	0.0	11.1	9.8	14.7	0.0
Assam	60.0	48.1	53.2	3.5	56.0	22.4
Bihar	538.2	538.2	421.6	335.5	519.0	78.0
Chhattisgarh	224.9	224.9	205.5	196.9	216.1	0.0
Haryana	25.6	25.3	25.7	16.5	19.4	0.0
Himachal Pradesh	27.7	27.7	23.4	23.2	27.4	0.0
Gujarat	0.0	0.0	6.0	5.5	96.6	0.0
Jammu and Kashmir	0.0	0.0	40.8	0.0	9.0	0.0
Jharkhand	21.0	0.0	290.3	197.2	209.2	0.0
Karnataka	94.5	92.9	0.0	0.0	103.3	0.0
Kerala	23.2	16.3	0.0	0.0	24.2	0.0
Madhya Pradesh	402.4	397.3	324.4	227.9	315.7	0.0
Maharashtra	0.0	0.0	29.8	4.9	228.2	0.0
Manipur	34.7	31.4	14.6	5.6	27.7	0.0
Meghalaya	0.0	0.0	37.5	24.2	23.5	0.0
Mizoram	19.2	15.6	2.0	2.0	21.3	0.0
Nagaland	31.9	31.9	33.3	33.1	43.0	6.7

1	2	3	4	5	6	7
Orissa	281.7	272.7	227.8	177.8	223.7	23.9
Punjab	0.0	0.0	0.0	0.0	15.1	0.0
Rajasthan	300.9	295.6	183.5	76.9	141.4	0.0
Sikkim	0.0	0.0	12.7	9.8	11.6	0.0
Tamil Nadu	0.0	0.0	113.5	62.6	62.1	0.0
Tripura	0.0	0.0	11.8	8.4	8.6	0.0
Uttar Pradesh	25.3	21.2	541.7	535.7	579.9	280.6
Uttarakhand	0.0	0.0	9.0	0.0	0.0	0.0
West Bengal	192.3	188.0	159.6	88.2	181.1	10.2
TOTAL	2618.2	2542.0	3029.1	2290.7	3535.0	602.1

Women development programmes at grassroot level

2705.SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether, with 50 per cent reservation for women at the Panchayat Raj level, India will have two million women leaders at the local level, and women chairperson rising from 80,000 to 1,20,000, Government would organise women development programmes to sharpen rustic wisdom at grassroot level, so as to achieve fulfillment of constitutional role realistically;

(b) if so, whether structure capsule has been designed so that women's functional efficiency at all Panchayat Raj levels could be enhanced; and

(c) whether NGOs and other similar organisations would be involved?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) to (c) Yes Sir. With the 50 percent reservation for women at the Panchayat Raj level, there would be increase in number of Elected Women Representatives (EWRs) from about 10 lakhs to about 14 lakhs. Most of them would be holding office for the first time with little knowledge, orientation and exposure to their expected functions. Besides, the EWRs face multiple deprivations on account of their gender, social bias, house-hold obligation, lower literacy, lack of confidence etc.

This Ministry has been seized of the importance of training of functionaries/officials of PRIs since its inception. The training to Elected Representatives of PRIs is provided under BRGF capacity